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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 769/2001

New Delhi, this 1<sup>st</sup> day of ~~March~~ April, 2002

Hon'ble Shri S.R. Adige, Vice-Chairman(A)  
Hon'ble Shri Shanker Raju, Member(J)

1. All India CPWD SC/ST Assn, through its General Secretary, Room No.109B IP Bhavan, New Delhi
2. Naresh Kumar B-47, DDA Flat, Timapur, Delhi
3. Than Singh D-37, Hauz Khas, New Delhi
4. Satpal Singh A-117, Sector XI, Rohini, Delhi
5. S.P.Doharey 421, S-II, Sadiq Nagar, New Delhi
6. Harbir Singh G-625, Srinivaspuri, New Delhi .. Applicants

(By Shri George Paracken, Advocate)

versus

Union of India, through

1. Secretary  
Ministry of Urban Development  
Nirman Bhawan, New Delhi
2. Director General (Works)  
CPWD, New Delhi
3. Chief Engineer (Training)  
CPWD Training Institute  
E Wing, Nirman Bhawan, New Delhi .. Respondents

(By Shri A.K. Bhardwaj, Advocate)

ORDER

By Shri S.R. Adige

Applicants seek a direction to respondents to reserve atleast 14 posts of AEs(Ele.) for SC candidates in LDCE 1999, to declare the results of the candidates in order of merit and supply them the mark list and to produce separate roster of reservation in respect of the two modes of promotion viz. LDCE and by promotion of JEs with 8 years regular service.

2. Heard. *✓*

3. Applicants have stated in para 4.7 of the OA, and this is confirmed by respondents in the corresponding para of their reply, that the cadre of AE(Ele.) comprises 682 persons. Respondents have further stated in that reply that as on 1.3.2001 there are 115 SC candidates available, which is more than 15% of the total cadre strength of 682 and as per provision of post hand roster, there is now no question of granting further ~~posts~~ <sup>reservation</sup> to SC candidates. The aforesaid contention that there are 115 SC persons in a cadre of 682 AEs (E) has not been expressly denied by applicants in corresponding para of their rejoinder.

4. As the first relief is being rejected, the question of granting the other two reliefs does not arise and Sabharwal's case 1995(2)SCC 745 does not assist applicants.

5. The OA is dismissed. No costs.

S. Raju  
(Shanker Raju)  
Member(J)

  
(S.R. Adige)  
Vice-Chairman(A)

/gtv/